

TRAINING OF EX-SERVICEMEN

*277. **Shri S. C. Samanta:** Will the Minister of Defence be pleased to state:

(a) how many ex-servicemen were trained in technical and industrial vocations in the years 1950-51 and 1951-52:

(b) how many of them were from former Indian State Forces; and

(c) whether the trained ex-servicemen received any help or loan from Government to carry on the profession they adopted?

The Minister of Defence (Shri Gopalaswami): (a) 366 Ex-servicemen underwent vocational/technical training during the year 1951-52. Statistics are not available for the period 1950-51.

(b) Of the above, 339 ex-servicemen trainees belong to the former Indian State Forces, (135) from Hyderabad, (140) from PEPSU and (64) from Rajasthan.

(c) State Governments propose to grant loans from the Post War Reconstruction Fund or other grants given by the Central Government, either individually or on co-operative basis, to settle them in suitable occupations. The Employment Exchanges also assist these men in securing employment.

Shri S. C. Samanta: May I know whether these ex-servicemen were trained in institutions of the Defence Department or in those of the Ministry of Labour?

Shri Gopalaswami: The training is given in institutions run by the Ministry of Labour.

Shri S. C. Samanta: How many ex-servicemen were trained in the year 1950-51?

Shri Gopalaswami: Unfortunately that is the one year when ex-servicemen were taken along with civilians. Separate figures are not available for that particular period.

Shri Gurupadaswamy: How many ex-servicemen from Mysore have been denied training facilities by Government?

Shri Gopalaswami: I am afraid I am not in a position to answer that question.

Shri Hukam Singh: Were there any special reasons why the response from Part A States was not encouraging?

Shri Gopalaswami: I am not in a position to give any information. Perhaps there are other institutions available where training can be had.

Shri Simhasan Singh: What amount of help does the Government propose to give to individual ex-servicemen to start any profession they may adopt or in a co-operative farm if they so chose?

Shri Gopalaswami: I should like to have notice.

Dr. P. S. Deshmukh: What percentage of ex-servicemen have been trained so far?

Shri Gopalaswami: That is difficult to say, unless I have the total number of ex-servicemen, which I have not got.

सेठ अचल सिंह : क्या मंत्री महोदय बताने की कृपा करेंगे कि एक्ससर्विसमैन को कर्जा या मदद दी गई ?

[**Seth Achal Singh:** Will the hon. Minister please state if the ex-servicemen were given loans or some other help?]

Shri Gopalaswami: We do help ex-servicemen when they are sent for training. Each trainee is given a stipend of Rs. 25 p.m., free accommodation wherever available and medical aid.

EXCISE DUTY ON TOBACCO

*278. **Shri S. C. Samanta:** Will the Minister of Finance be pleased to state:

(a) the amount of excise duty realised from tobacco used for the manufacture of Bidis in the years from 1947 to 1951 (year by year); and

(b) the amount realised as licence fee in these years?

The Minister of State for Finance (Shri Tyagi): (a) The amount of excise duty realised on tobacco cleared for the manufacture of bidis, during the financial years 1947-48 to 1951-52 (April to March) is as follows:—

| Year | Amount of duty |
|---------|----------------|
| | Rs. |
| 1947-48 | 4,40,05,000 |
| 1948-49 | 7,01,25,000 |
| 1949-50 | 6,74,64,000 |
| 1950-51 | 7,77,59,000 |
| 1951-52 | 9,76,54,000 |